(J.H.C. Sch. 1-7)
From: **Jitendra Prasad Singh,**Registrar (Administration),
High Court of Jharkhand,
Ranchi.

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.
Letter No.\_\_\_\_/Apptt.
Dated:

To,

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub: - Nomination of 2 (two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial [who have not attended the Webinar (R-7) held on 21.06.2020] to attend the "Webinar on Criminal Trial (R-9)" on 19<sup>th</sup> July, 2020 at 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to direct all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi to nominate 2(two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial [who have not attended the Webinar (R-7) held on 21.06.2020] from their Judgeships to attend the "Webinar on Criminal Trial (R-9)" on 19<sup>th</sup> July, 2020 at 10.30 A.M. to 1.30 P.M.

You are, therefore, requested to nominate 2 (two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial [who have not attended the Webinar (R-7) held on 21.06.2020] from your Judgeship and direct the nominated Officers to attend the aforesaid Webinar on Criminal Trial (R-9) on the date and time as mentioned above in proper dress.

This is for your information and needful.

Yours faithfully, Sd/- J.P. Singh Registrar (Administration) Dated, Ranchi, the 19/97/12

Memo No. 2013 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3303/JAJ dated 01.07.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)